In the National Company Law Tribunal, New Delhi Registrar

C.P. No. 56/1996

SECTION OF THE COMPANIES ACT: 397/398

In the matter of:

Shri Manish M. Sharma & Ors.

..... Petitioner

VS.

M/s. Ram Bahadur Thakur Ltd. & Ors.

..... Respondent

Order delivered on 15.11.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None Appeared

For the Respondent (s) : Shri Mithun Vergis, Advocate alongiwth Shri George Mathew

ORDER

Advocate for respondents, today appeared alongwith a person named Shri Deepak who is stated to be expert in taking photocopy of old documents. The photocopier of documents has been started today, since much care is being taken therefore, photocopy of all requisite documents will take at least three more days.

List the matter on 22.11.2017.

(Shiv Ram Bairwa) Registrar

-Sd-